

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

OA 836/1994
MA 2732/95
MA 2733/95

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, MEMBER (AD)

New Delhi, this the 19th day of November, 1996

Shri Rajender Singh
s/o Shri Faujder Singh
Arya Samaj Mandir
Mandir Marg, New Delhi

.. Applicant

(By Shri Vinay Sabharwal, Advocate - none present)

vs.

1. Union of India, through
Chief Post Master General
Meghdoot Bhawan
Link Road, New Delhi

2. Senior Supdt. of Post Offices
Central Division
Meghdoot Bhawan
Link Road, New Delhi

3. Sub-Post Master
Swami Ram Tirat Nagar Post Office
New Delhi

.. Respondents

(By Shri M.K. Gupta, Advocate)

The application having been heard on 19.11.1996 by the
Tribunal on the same day delivered the following:

ORDER

Chettur Sankaran Nair (J), Chairman

A casual labourer seeks appointment against
a group-IV post. Opposing his claim, respondents submit
that he has not acquired literacy qualification essential
for appointment. It is stated further that extra departmental
agents ranked in priority over casual labourers in
matters of appointment. In the light of the submissions
made by respondents, we see no justification in granting

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the reliefs sought. We dismiss the application.
No costs.

Dated, the 19th day of November, 1996.

Reserve
(S.P. Biswas)
Member(A)

Chairman
(Chettur Sankaran Nair(J))
Chairman

/v/v/